

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-528(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Co. Ltd ... **Applicant / Petitioner**
Vs
Taurus Agile Technology Corporation (P) Ltd. ... **Respondent**

Order under Section 7 of Insolvency & Bankruptcy Code in Liq.

Order delivered on 18.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Pallavi Mishra and Charchika Yadav, Advs.
For the Liquidator : Ms. Prachi Johri, Adv.

ORDER

In IA-4643/2020, report is taken on record. Accordingly, this IA-4643/2020 is hereby **disposed of**.

sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu
18.11.2020.